

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cont. Case (Civil) No.1039 of 2019**

Niraj Kumar	...	...	<b>Petitioner</b>
<b>Versus</b>			
The State of Jharkhand & Ors.	...	...	<b>Opp. Parties</b>

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**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Petitioner	: Mr. Umesh Kr. Choubey, Adv.
For the Opp. Parties	: Mr. Gaurang Jajodia, Adv.

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

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**07/26.03.2021:** In view of the supplementary affidavit dated 21.01.2021, the defects as pointed out by the office is, hereby, ignored for the time being.

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As prayed for by the learned counsel for the opposite parties, put up this case after three weeks.

**(Rajesh Kumar, J.)**